GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4317 TO BE ANSWERED ON 29thMARCH. 2022

BENEFICIARIES OF PM-KISAN YOJANA IN JHARKHAND

4317. DR. NISHIKANT DUBEY:

Will the Minister of Agriculture and Farmers Welfareकृषिएवंकिसानकल्याणमंत्री be pleased to state:

- (a) the number of beneficiaries identified in Jharkhand, especially SanthalPargana, under the Pradhan MantriKisanSammanNidhi (PM-KISAN) Yojana and the number of beneficiaries being benefitted at present; and
- (b) the details of the States where the PM-KISAN yojana is not being implemented properly and the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषिएवंकिसानकल्याणमंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) Release of benefits under PM-KISAN is a continuous and ongoing process. After the registration of farmers under the Scheme, the data of the farmers is verified/validated through various agencies like UIDAI, PFMS, Income Tax. Consequently, after the receipt of correct and verified data of farmers, the benefit of the Scheme are transferred directly into the bank account of beneficiaries through DBT mode. The district-wise details of number of eligible beneficiaries registered in Jharkhand, including in the 6 districts ofSanthalPargana namely Jamtara, Deoghar, Dumka, Pakur, Godda, Sahebganj, under the Pradhan MantriKisanSammanNidhi (PM-KISAN) Yojana and the number of eligible beneficiaries benefitted so far is attached at Annexure-1.
- (b) The Pradhan MantriKisanSammanNidhiYojana (PM-KISAN) is being successfully implemented in all States/UTs of the country. The benefits under the Scheme are transferred directly into the bank accounts of the beneficiaries via Direct Benefit

Transfer Mode on receipt of their correct and verified data from the respective States/UTs after and through Aadhaar/PFMS/Income Tax database etc.

Annexure-1

District-wise details of number of eligible beneficiaries registered, benefitted, and amount releasedin Jharkhand (As on 24.03.2022)

| Districts | Registered Eligible Farmers | Eligible beneficiariesbenefitted so far | Total Amount Released through various instalment (Rupees) |
|---------------------|-----------------------------------|---|---|
| BOKARO | 66,337 | 56,935 | 80,60,48,000 |
| CHATRA | 2,10,592 | 1,79,613 | 2,17,07,68,000 |
| DEOGHAR | 2,97,572 | 2,36,155 | 2,25,81,34,000 |
| DHANBAD | 86,577 | 81,279 | 1,13,35,20,000 |
| DUMKA | 1,30,094 | 1,17,578 | 1,43,65,94,000 |
| EAST SINGHBUM | 1,17,094 | 1,06,661 | 1,53,97,14,000 |
| GARHWA | 3,21,804 | 2,49,575 | 2,28,60,18,000 |
| GIRIDIH | 1,66,611 | 1,38,235 | 1,50,64,04,000 |
| GODDA | 1,49,078 | 1,15,689 | 1,00,87,04,000 |
| GUMLA | 98,254 | 90,179 | 1,36,98,56,000 |
| HAZARIBAGH | 2,28,264 | 2,00,218 | 1,78,71,66,000 |
| JAMTARA | 1,06,490 | 97,410 | 1,11,12,46,000 |
| KHUNTI | 57,525 | 55,101 | 81,89,22,000 |
| KODERMA | 49,152 | 45,450 | 70,10,52,000 |
| LATEHAR | 88,907 | 82,279 | 95,41,36,000 |
| LOHARDAGA | 49,790 | 43,194 | 54,92,32,000 |
| PAKUR | 1,02,429 | 97,645 | 1,33,04,60,000 |
| PALAMU | 2,35,210 | 1,94,259 | 2,17,75,68,000 |
| RAMGARH | 55,326 | 52,227 | 62,11,04,000 |
| RANCHI | 1,86,051 | 1,62,491 | 1,91,62,34,000 |
| SAHEBGANJ | 70,515 | 59,890 | 82,06,42,000 |
| SARAIKELA KHARSAWAN | 78,448 | 73,066 | 98,07,70,000 |
| SIMDEGA | 32,135 | 30,767 | 45,32,98,000 |
| WEST SINGHBHUM | 1,13,482 | 1,04,423 | 1,51,27,62,000 |
| Total | 30,97,737 | 26,70,319 | 31,25,03,52,000 |
